



9

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/111/2016
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others
UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Priyadarshini Advil Kunti For T.K. Bhaskar	Counsel for Petitioners	
2.	T.P. SAI VIHARI M. ROSHAN ATIQ For CIBI VINHU	Counsel for Respondents 1 to 5	

ORDER

Ms. Priyadarshini, Counsel for Petitioners present. Mr. M. Roshan Atiq, Counsel for Respondents present. Counsel for Petitioner pursuant to the order dated 05.06.2017 has filed an amended petition on 15.06.2017. Counsel for Respondent is directed to file ^{Pleadings} ~~grievances~~, if any, before the next date of hearing by giving a copy to the other side. Matter is posted for final arguments. Put up on 21.07.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)